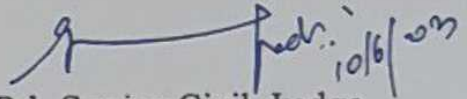


**In the court of the Principal Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
the following cases are posted on  
11-06-2021**

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.45pm
<b>To hear</b>  1. O.S. 334/2010 2. O.S. 514/2011 3. O.S. 702/2012 4. O.S. 539/2014 5. O.S. 1588/2014 6. R.A. 112/2015 7. O.S. 613/2020	<b>To hear</b>  -

Note: Other Cases will be adjourned in the CIS

  
Pr. Senior Civil Judge,  
Bangalore Rural District,  
Bangalore

Cause list dated 11.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 930/2005		
2.	FDP. 20/2005		
3.	OS. 1782/2013		
4.	OS. 1738/2014		
5.	OS. 1224/2015		
6.	OS. 1835/2015		
7.	Misc. 55/2018		
8.	OS. 787/2020		
9.	OS. 949/2021		
	Arguments.		
10.	OS. 489/2010		

Sd/-  
C/c I Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

Cause list dated 11.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 814/2016		
2.	OS. 1768/2016		
3.	OS. 1600/2017		
4.	Ex. 19/2018		
	Arguments		
5.	Misc. 113/2016		
	Orders		
6.	OS. 588/2021		

Sd/-  
II Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

In the Court of  
III Addl. SENIOR CIVIL JUDGE  
Bengaluru Rural District.,  
Bengaluru.  
Cause List Dated **11.06.2021**  
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><b><u>HEARING</u></b></p> <p>1) OS. 1414/2006 2) OS. 1164/2011 3) OS. 1400/2011 4) OS. 771/2012 5) OS. 1517/2012 6) FDP. 3/2016 7) OS. 1559/2017 8) OS. 742/2018 9) MC. 174/2018 10) OS. 576/2019 11) OS. 100/2020 12) OS. 555/2021</p> <p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>13) MA. 14/2016 14) OS. 45/2017</p>	

III Addl. Senior Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

In the court of the **IV Addl.** Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
The following cases are posted to **11-06-2021**

V.C link for IVASCJ,BRD,

(<https://meet.jit.si/4ascjrural>)

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.45
<b>Arguments</b> 1.O.S.1401/2009 2. FDP14/2011 3.R.A.77/2013 4.R.A.129/2013 5.R.A.119/2012 6. O.S.222/2013 7. P and Sc 3/2018	<b>Arguments</b> 1.O.S.1136/2018 2. M.A. 23/2019 3. R.A.134/2013 4. O.S.1065/2004 5. R.A.25/2013 6. O.S.177/2008
<b>To hear on IAs</b> 1.O.S.1561/2013 2. Misc62/2015 3.O.S.1694/2018 4. Ex.29/2015 5. O.S.116/2016 6. M.C.181/2018	<b>To hear on IAs</b> 1. O.S.1235/2018 2. R.A.70/2019 3. O.S.752/2021 4. O.S.881/2015 5. Rev 4/2009 6. O.S.1618/2017

IV ASCJ 10.06.2021

Bengaluru Rural District, Bengaluru



**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,  
Bengaluru.**

**Cause List dated 11-06-2021**

<b>I Session (Morning)</b>	<b>II Session (Afternoon)</b>
<b><u>HEARING</u></b>	<b><u>HEARING</u></b>
<ol style="list-style-type: none"><li>1. FDP. 22/2006</li><li>2. FDP. 30/2006</li><li>3. OS. 316/2007</li><li>4. OS. 923/2007</li><li>5. OS. 14155/2007</li><li>6. OS. 475/2009</li><li>7. OS. 783/2009</li><li>8. OS. 1059/2009</li></ol>	<ol style="list-style-type: none"><li>1. OS. 770/2011</li><li>2. OS. 1319/2011</li><li>3. OS.171/2014</li><li>4. OS. 625/2014</li><li>5. OS. 1401/2014</li><li>6. OS. 286/2017</li><li>7. OS. 588/2017</li><li>8. OS. 873/2017</li><li>9. OS. 958/2021</li></ol>

Sd/-  
C/c VI Addl. Sr. Civil Judge,  
Bengaluru (R) Dist., Bengaluru.